

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 138 OF 2017

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Kerala State Electricity Board Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Jai Mohan

Counsel for the Respondent(s)

: Ms. Sujata Kurdukar
Ms. Priyadarshi Chaitanyashil for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree bardhan for R-2

Mr. J. Dhanasekaran, NLCIL (*Rep.*)

Mr. S. Vallinayagam for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **14.10.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj